

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(The Secretariat, Committee For Designation of Senior Advocates)

NOTICE

No. 1091 of 2022 - RG/LP Dated: 17.8.2022

Subject: Regarding designation of Senior Advocates.

It is notified to the advocate whose application has been received for designation as Senior Advocate, that deficiency(s) has been found as per the table below. The concerned advocate is required to clear the deficiency latest by 25th of August, 2022 to enable this Secretariat to process the application for placing before the Committee:-

S.No	Name of the Advocate S/Shri/Smt	Remarks/Deficiency
1	Sh. Ajay K. Gandotra S/O Late Sh. Baldev Raj Gandotra R/O 216, Adarsh Enclave-II, Sector-I, Extension Trikuta Nagar, Jammu.	i) Proforma of Bio-Data and consent not submitted. ii) Copies of 15 Judgments not submitted.

By Order.

(Shahzad Azeem)
(I/C Director, J&K State Judicial Academy)
Secretary,
Committee for Designation of Senior Advocates

No. 26773-81/RG/LP. Dated: 17.8.2022

COPY TO:

1. Registrar General, High Court of J&K and Ladakh at Srinagar.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh at Srinagar.
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
4. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
..... for information of their Lordships.
5. Shri D. C. Raina, Advocate General.
6. Shri Reyaz Ahmad Jan, Sr. Advocate.
..... for information.
7. Registrar Judicial, High Court wing Jammu, with a request to display the notice on the notice board.
8. President, J&K High Court Bar Association Jammu, with a request to display the notice on the Notice Board of the Association.
9. CPC, e-courts High Court of J&K with a request to upload this notice on the High Court Website.

Secretary,
Committee for Designation of Senior Advocates